

(2020) 07 NCDRC CK 0015

National Consumer Disputes Redressal Commission

Case No: Revision Petition No. 3605 Of 2017

Megharam Bidiasar

APPELLANT

Vs

Branch Manager, Life
Insurance

RESPONDENT

Date of Decision: July 7, 2020

Acts Referred:

Code Of Criminal Procedure, 1973 â€” Section 340#Indian Penal Code, 1860 â€” Section 193,
196, 197, 198

Citation: (2020) 07 NCDRC CK 0015

Hon'ble Judges: Prem Narain, Presiding Member

Bench: Single Bench

Advocate: Ankit Acharya, Santosh Kumar

Final Decision: Disposed Of

Judgement